

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Notification

No:- 1735 of 2021/RG

Dated: 22.12.2020

It is notified for the information of all concerned that Hon'ble the Chief Justice has been pleased to convene a Full Court Reference on 24th December, 2021 (Friday) to condole the sad demise of Hon'ble Mr. Justice Tejinder Singh Doabia, Former Judge of the High Court of J&K and Ladakh, who expired on 20.12.2021.

In terms of the High Court notification No. 49/LP dated 16.10.2020, regarding the guidelines for holding the Full Court reference, the Full Court reference will be held at 3:00 PM in the Court Room of Hon'ble the Chief Justice at Jammu wing of the High Court.

It is further notified for the information of those advocates who may not be able to physically attend the reference proceedings due to Covid-19 SOPs that they may join the reference proceedings on the following link:

<https://zoom.us/j/92177937407?pwd=cUM5azZwSmU1RkdvZkp3TytkMk84dz09>

By Order


(Jawad Ahmed)
Registrar General

No: 55561-88/RG/LP

Dated: 22.12.2020

Copy to the:-

1. Advocate General, UT of J&K, Jammu for information.
2. Assistant Solicitor General, UT of J&K, Jammu/Kashmir for information.
3. Registrar General, High Court of Punjab and Haryana, Chandigarh for information.
4. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
5. Secretary to Hon'ble Mr/Mrs. Justice _____
.....for information of their Lordships.
6. Registrar Vigilance, High Court of J&K and Ladakh, Jammu for information.
7. Registrar Judicial, High Court of J&K, Jammu/Srinagar for information and with the request to make logistic arrangement.
8. Pr. District and Sessions Judge, Jammu for information.
9. Director Information, Jammu for information and necessary action.
10. CPC e-Courts High Court of J&K and Ladakh, Jammu for information and for uploading the same on the official website.
11. President High Court Bar Association, Jammu/ Srinagar for information
12. Shri Manpreet Singh Doabia, Advocate, Supreme Court of India S/o Late Shri Hon'ble Mr. Justice T.S Doabia for information.
13. Shri Inder Pal Singh Doabia, Additional Advocate General (Punjab) S/o Late Shri Hon'ble Mr. Justice T.S Doabia for information.
14. Joint Registrar (Judl./Protocol) High Court of J&k and Ladakh, Jammu/Srinagar for information and necessary action.


Registrar General